



\$~47-140,142,143 & 151

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 2347/2019**

JUBILANT FOODWORKS LTD. & ANR.Petitioners

Through: Mr. Charanya Lakshmi Kumaran, Mr. Yogendra Aldak and Mr. Agrim Arora, Advs.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Himanshu Pathak, SPC with Mr. Amit Singh, Adv. for R-1/UOI. (M: 8860109331)

48 WITH

+ **W.P.(C) 1171/2020**

IFB INDUSTRIES LTD.Petitioner

Through: Mr. Kishore Kunal, Ms. Ankita Prakash and Mr. Anuj Kumar, Advs. (M: 9871278561)

versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.Respondents

Through:

49 WITH

+ **W.P.(C) 4824/2020 & CM APPL. 2183/2021**

M/S CILANTRO DINERS PVT. LTD.Petitioner

Through: Mr. Nikhil Gupta, Mr. Rochit Abhishek and Mr. Prince Nagpal, Advs.

versus

UNION OF INDIA & ORS.Respondents

Through:

50 WITH

+ **W.P.(C) 4957/2020**

WHIRLPOOL OF INDIA LTD.Petitioner

Through: Mr. Charanya Lakshmi Kumaran, Mr. Yogendra Aldak and Mr. Agrim Arora, Advs.

versus

UNION OF INDIA & ORS.Respondents

Through:



- 51
+
WITH
W.P.(C) 6671/2020
GAURAV SHARMA FOOD INDUSTRIESPetitioner
Through: Mr. Nikhil Gupta, Mr. Rochit Abhishek
and Mr. Prince Nagpal, Advs.
versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Vivek Kumar Goyal, (CGSPC) with
Mr. Gokul Sharma & Mr. Shomik
Panda, Advs. (M: 9899840257)
- 52
+
WITH
W.P.(C) 9146/2020
LITE BITE TRAVELS FOODS PVT LTD.Petitioner
Through: Mr. Charanya Lakshmi Kumaran, Mr.
Yogendra Aldak and Mr. Agrim Arora,
Advs..
versus
UNION OF INDIA & ORS.Respondents
Through:
- 53
+
WITH
W.P.(C) 1357/2021
M/S INFINITI RETAIL LTD.Petitioner
Through: Mr. Rajat Mittal, Mr. SuprateekNeogi,
Ms. Krati Agrawal, Mr. Priyanshu and
Mr. Subham Kumar
versus
UNION OF INDIA AND ORS.Respondents
Through: Ms. Anubha Bhardwaj, CGSC with Ms.
Ananya Shamsery and MS. Anchal
Kashyap, Advs.
- 54
+
WITH
W.P.(C) 1765/2021
M/S LE REVEPetitioner
Through: Mr. Nikhil Gupta, Mr. Rochit Abhishek
and Mr. Prince Nagpal, Advs.
versus
UNION OF INDIA & ORS.Respondents
Through:



- 55
+ WITH
W.P.(C) 1766/2021
NEEVA FOODS PVT. LTD.Petitioner
Through: Mr. Nikhil Gupta, Mr. Rochit Abhishek
and Mr. Prince Nagpal, Advs.
- versus
UNION OF INDIA & ORS.Respondents
Through: Appearance not given.
- 56
+ WITH
**W.P.(C) 1852/2021, CM APPL. 5359/2021, CM APPL. 29026/2021 &
CM APPL. 29027/2021**
M/S SUBWAY SYSTEMS INDIA PVT LTD.Petitioner
Through: Mr. Abhishek A Rastogi, Mr. Ajay
Singh, Ms. Meenal Songire, Ms. Pooja
M Rastogi, Ms. Garima Gupta and Mr.
Abhijeet Singh, Advs.
- versus
UNION OF INDIA & ORS.Respondents
Through: Appearance not given.
- 57
+ WITH
**W.P.(C) 1951/2021, CM APPL. 5705/2021 & CM APPL.
5706/2021**
M/S SUB WEST RESTAURANTS LLPPetitioner
Through:
versus
UNION OF INDIA & ORS.Respondent
Through: Appearance not given.
- 58
+ WITH
W.P.(C) 2440/2021
BONNE SANTEPetitioner
Through: Mr. Nikhil Gupta, Mr. Rochit Abhishek
and Mr. Prince Nagpal, Advs.
- versus
UNION OF INDIA & ORS.Respondents
Through: Ms. Pratima N. Lakra, CGSC with Mr.
Shailendra Kumar Mishra, Mr. Chandan
Prajapati, Ms. Kanchan Shakya, Mr.
Priyam Sharma and Ms. Raunak, Advs.



for R-1.

59

+

WITH
W.P.(C) 3867/2021

M/S ELECTRONICS MART INDIA LTDPetitioner
Through: Mr. Nikhil Gupta, Mr. Rochit Abhishek
and Mr. Prince Nagpal, Advs.

versus

UNION OF INDIA & ORS.Respondents
Through: Appearance not given.

60

+

WITH
W.P.(C) 4600/2021

INOX LEISURE LIMITEDPetitioner
Through: Mr. Kumar Visalaksh, Mr. Arihant
Tater, Mr. Saurabh Dugar and Mr.
AjiteshDayal Singh, Advs.

versus

UNION OF INDIA & ORS.Respondents
Through: Mr. Bhagwan Swarup Shukla, CGSC
with Mr. Mukesh KumarVPandey, Mr.
Yash Baraliya Advs. For UOI.
Mr. Ripudaman Bhardwaj, CGSC with
Mr. Kushagra Kumar and Mr. Amit
Kumar Rana, Advs. for UOI.

61

+

WITH
W.P.(C) 4794/2021 & CM APPL. 14802/2021

YELLOW SUN RESTAURANTS PRIVATE LIMITED.....Petitioner
Through: Mr. Nikhil Gupta, Mr. Rochit Abhishek
and Mr. Prince Nagpal, Advs.

versus

UNION OF INDIA & ORS.Respondents
Through: Appearance not given.

62

+

WITH
**W.P.(C) 14666/2021, CM APPL. 46201/2021, CM APPL.
46202/2021& CM APPL. 46203/2021**

ANAND RATHIPetitioner
Through: Mr. Abhishek A Rastogi, Mr. Ajay
Singh, Ms. MeenalSongire, Ms. Pooja
M Rastogi, Ms. Garima Gupta and Mr.



Abhijeet Singh, Advs.

versus
UNION OF INDIA & ORS.Respondents
Through: Mr Piyush Beriwal, Ms Jyotsna Vyas &
Ms Ruchita Srivastava, Advs. for R-1.
(M: 9910396352)

63

+

WITH
W.P.(C) 15172/2022
BARBEQUE NATION HOSPITALITY LTD.Petitioner
Through: Mr. Srinivas Kotni, Mr. Akshay Kumar
and Mr. Rishabh Dev Dixit, Advs.

versus
UNION OF INDIA AND ORS.Respondents
Through: Mr. Rakesh Kumar, SPC with Mr. Sunil,
Adv. for UOI.

64

+

WITH
W.P.(C) 14051/2024&CM APPL. 58805/2024
M/S ASIANRADHIKA MULTIPLEXES PVT LTDPetitioner
Through: Mr. Jayesh Srivastava, Mr. Swapnil
Srivastava and Mr. Rishabh Periwal,
Advs.

versus
SH HRUSHIKESH AND ANRRespondents
Through:

65

+

WITH
W.P.(C) 10999/2018
M/S PYRAMID INFRATECH PRIVATE LIMITEDPetitioner
Through: Mr. Abhishek A Rastogi, Mr. Ajay
Singh, Ms. MeenalSongire, Ms. Pooja
M Rastogi, Ms. Garima Gupta and Mr.
Abhijeet Singh, Advs.

versus
UNION OF INDIA & ORS.Respondents
Through: Ms. Pratima N. Lakra, CGSC with Mr.
Shailendra Kumar Mishra, Mr. Chandan
Prajapati, Ms. Kanchan Shakya, Mr.
Priyam Sharma and Ms. Raunak, Advs.



for R-1.

Mr.Zoheb Hossain and Mr Sanjeev Menon, Advs. for NAA/CCI/DGPA. (M: 9873340111)

66

+

WITH

W.P.(C) 15170/2022

CAROA PROPERTIES LLP AND ANR.

.....Petitioners

Through: Mr. Charanya Lakshmi Kumaran, Mr. Yogendra Aldak and Mr. Agrim Arora, Advs.

versus

UNION OF INDIA AND ORS.

.....Respondents

Through: Mr. Sanjeev Menon, Mr. Vivek Gurnani & Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.

67

+

WITH

W.P.(C) 7910/2019 & CM APPL. 32779/2019

SALARPURIA REAL ESTATE PVT. LTD.

.....Petitioner

Through: Mr. Abhishek A Rastogi, Mr. Ajay Singh, Ms. Meenal Songire, Ms. Pooja M Rastogi, Ms. Garima Gupta and Mr. Abhijeet Singh, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Appearance not given.

68

+

WITH

W.P.(C) 7911/2019

SATTVA DEVELOPERS PVT. LTD.

.....Petitioner

Through: Mr. Abhishek A Rastogi, Mr. Ajay Singh, Ms. Meenal Songire, Ms. Pooja M Rastogi, Ms. Garima Gupta and Mr. Abhijeet Singh, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Appearance not given.

69

+

WITH

W.P.(C) 12355/2019

PARAMOUNT, PROPBUILD PVT. LTD.

.....Petitioner



Through:
versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Ruchir Mishra, Mr. Mukesh Kumar
Tiwari and Ms. Reba Jena Mishra,
Advs. for UOI.

70
+
WITH
W.P.(C) 12717/2019
BHARTIYA CITY DEVELOPERS PVT LTD.Petitioner
Through: Mr. Abhishek A Rastogi, Mr. Ajay
Singh, Ms. Meenal Songire, Ms. Pooja
M Rastogi, Ms. Garima Gupta and Mr.
Abhijeet Singh, Advs.

versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Vikram Jetly and Ms. Shreya Jetly,
Advs. for R-1.

71
+
WITH
W.P.(C) 12847/2019 & CM APPL. 52474/2019
RAMPRASTHA PROMOTERS AND DEVELOPERS
PVT. LTD.Petitioner
Through: Mr. Puneet Agarwal, Ms. Sakshi Bisht,
Mr. Chetan Kr. Shukla, Ms. Mansi
Khurana and Ms. Purvi Sinha, Advs.

versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Vikram Jetly and Ms. Shreya Jetly,
Advs. for R-1.

72
+
WITH
W.P.(C) 1406/2020 & CM APPL. 4879/2020
M/S FRIENDS LAND DEVELOPERSPetitioner
Through: Mr. Prakash Kumar, Adv.

versus
UNION OF INDIA & ORS.Respondents
Through: Ms. Sonia Sharma, Ms. Neha Chugh
and Ms. Shambhvi Sharma, Advs. for
R-2 & 3.

73
WITH



- + **W.P.(C) 2083/2020 & CM APPL. 7369/2020**
FUSION BUILDTECH PVT. LTD.Petitioner
Through: Mr. Abhishek A Rastogi, Mr. Ajay Singh, Ms. MeenalSongire, Ms. Pooja M Rastogi, Ms. Garima Gupta and Mr. Abhijeet Singh, Advs.
- versus
UNION OF INDIA & ORS.Respondents
Through: Appearance not given.
- 74 WITH
+ **W.P.(C) 2084/2020 & CM APPL. 7371/2020**
ASTER INFRAHOME PVT. LTD.Petitioner
Through: Mr. Abhishek A Rastogi, Mr. Ajay Singh, Ms. MeenalSongire, Ms. Pooja M Rastogi, Ms. Garima Gupta and Mr. Abhijeet Singh, Advs.
- versus
UNION OF INDIA & ORS.Respondents
Through: Appearance not given.
- 75 WITH
+ **W.P.(C) 2445/2020**
MIS SARVPRIYA SECURITIES PVT. LTD.Petitioner
Through: Mr. Puneet Agarwal, Ms. Sakshi Bisht, Mr. Chetan Kr. Shukla, Ms. Mansi Khurana and Ms. Purvi Sinha, Advs.
- versus
UNION OF INDIA & ORS.Respondents
Through:
- 76 WITH
+ **W.P.(C) 2742/2020 & CM APPL. 9552/2020**
ACME HOUSING INDIA PVT. LTD.Petitioner
Through:
versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Sanjeev Menon, Mr. Vivek Gurnani & Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.



77
+
WITH
W.P.(C) 3910/2020
MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS
M/S LODHA DEVELOPERS LTD.) & ANR.
.....Petitioners

Through: Mr. Kamal Sawhney, Mr. Deepak
Thackur, Mr. Rishabh Mishra and Ms.
Aakansha Wadhvani, Advs.

versus
UNION OF INDIA & ORS.Respondents

Through: Mr. Sanjeev Menon, Mr. Vivek
Gurnani & Ms. Pranjal Tripathi, Advs.
for NAA/CCI/DGPA.

78
+
WITH
W.P.(C) 3911/2020
M/S NANI RESORTS AND FLORICULTURE
PVT. LTD.Petitioner

Through: Mr. Puneet Agarwal, Ms. Sakshi Bisht,
Mr. Chetan Kr. Shukla, Ms. Mansi
Khurana and Ms. Purvi Sinha, Advs.

versus
UNION OF INDIA & ORS.Respondents

Through: Mr. Sanjeev Menon, Mr. Vivek
Gurnani & Ms. Pranjal Tripathi, Advs.
for NAA/CCI/DGPA.

79
+
WITH
W.P.(C) 4348/2020
APEX MEADOWS PVT LTD.Petitioner

Through: Mr. Charanya Lakshmi Kumaran, Mr.
Yogendra Aldak and Mr. Agrim Arora,
Advs.

versus
UNION OF INDIA & ORS.Respondents

80
+
WITH
W.P.(C) 5347/2020 & CM APPL. 23558/2020
GAURSONS REALTECH PVT. LTD.Petitioner

Through: Mr. Monish Panda, Mr. Mrinal Bharat



Ram and Mr. Anmol Jassal, Advs.
versus
UNION OF INDIA & ORS.Respondents
Through: Appearance not given.
81 WITH
+ W.P.(C) 5798/2020
RAMPRASTHA PROMOTERS AND DEVELOPERS
PVT. LTD.Petitioner
Through: Mr. Puneet Agarwal, Ms. Sakshi Bisht,
Mr. Chetan Kr. Shukla, Ms. Mansi
Khurana and Ms. Purvi Sinha, Advs..

versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Ripudaman Bhardwaj, CGSC with
Mr. Kushagra Kumar and Mr. Amit
Kumar Rana, Advs. for UOI.
82 WITH
+ W.P.(C) 5979/2020
EMAAR MGF LAND LTD.Petitioner
Through: Mr. Charanya Lakshmi Kumaran, Mr.
Yogendra Aldak and Mr. Agrim Arora,
Advs.

versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Piyush Beriwal, Ms. Jyotsna Vyas
and Ms. Amisha P Dash, Advs. for R-1.
Mr Sanjeev Menon, Mr. Vivek
Gurnani & Ms. Pranjal Tripathi, Advs.
for NAA/CCI/DGPA.
83 WITH
+ W.P.(C) 8751/2020 & CM APPL. 28192/2020
M/S SIGNATURE BUILDERS PVT. LTD.Petitioner
Through: Mr. Puneet Agarwal, Ms. Sakshi Bisht,
Mr. Chetan Kr. Shukla, Ms. Mansi
Khurana and Ms. Purvi Sinha, Advs.

versus
UNION OF INDIA & ORS.Respondents
Through: Mr Sanjeev Menon, Mr. Vivek



Gurnani & Ms. Pranjal Tripathi, Adv.
for NAA/CCI/DGPA.

84

WITH

+

W.P.(C) 9931/2020

M/S. NIRALA PROJECTS PVT. LTD.

.....Petitioner

Through:

Mr. Puneet Agarwal, Ms. Sakshi Bisht,
Mr. Chetan Kr. Shukla, Ms. Mansi
Khurana and Ms. Purvi Sinha, Adv.

versus

UNION OF INDIA & ORS.

.....Respondents

Through:

85

WITH

+

**W.P.(C) 9934/2020, CM APPL. 31623/2020 & CM APPL.
31624/2020**

M/S S3 BUILDWELL LLP

.....Petitioner

Through:

Mr. Puneet Agarwal, Ms. Sakshi Bisht,
Mr. Chetan Kr. Shukla, Ms. Mansi
Khurana and Ms. Purvi Sinha, Adv.

versus

UNION OF INDIA & ORS.

.....Respondents

Through:

Mr. Sanjeev Menon, Mr. Vivek
Gurnani & Ms. Pranjal Tripathi, Adv.
for NAA/CCI/DGPA.

86

WITH

+

W.P.(C) 9935/2020, CM APPL. 31625/2020 & CM APPL. 31626/2020

M/S. JMK HOLDINGS PVT. LTD.

.....Petitioner

Through:

Mr. Puneet Agarwal, Ms. Sakshi Bisht,
Mr. Chetan Kr. Shukla, Ms. Mansi
Khurana and Ms. Purvi Sinha, Adv.

versus

UNION OF INDIA & ORS.

.....Respondents

Through:

Mr. Sanjeev Menon, Mr. Vivek
Gurnani & Ms. Pranjal Tripathi, Adv.
for NAA/CCI/DGPA.

87

WITH

+

W.P.(C) 10932/2020

M/S EMAAR MGF LAND LTD.

.....Petitioner



Through: Mr. Charanya Lakshmi Kumaran, Mr. Yogendra Aldak and Mr. Agrim Arora, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr Sanjeev Menon, Mr. Vivek Gurnani & Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.

88

+

WITH

W.P.(C) 990/2021

M/S BPTP LTD.

.....Petitioner

Through: Mr Tarun Gulati, Sr. Adv. with Mr. Kishore Kunal, Ms. Ankita Prakash and Mr. Anuj Kumar, Advs. (M: 9871278561)

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Himanshu Pathak, SPC with Mr. Amit Singh, Adv. for R-1/UOI.

89

+

WITH

W.P.(C) 997/2021 & CM APPL. 2721/2021

M/S MAN REALTY LTD & ANR.

.....Petitioners

Through: Mr. Charanya Lakshmi Kumaran, Mr. Yogendra Aldak and Mr. Agrim Arora, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Sanjeev Menon, Mr. Vivek Gurnani & Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.

90

+

WITH

W.P.(C) 2676/2021 & CM APPL. 7906/2021

HORIZON PROJECTS PRIVATE LIMITED

.....Petitioner

Through: Mr. Kumar Visalaksh, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents



Through: Mr Sanjeev Menon, Mr. Vivek Gurnani & Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.

91
+

WITH
W.P.(C) 2970/2021

M/S DRA AADITHYA PROJECTS PVT. LTD.Petitioner

Through: Mr. Monish Panda, Mr. Mrinal Bharat Ram and Mr. Anmol Jassal, Advs.

versus

UNION OF INDIA & ORS.Respondents

Through: Appearance not given.

92
+

WITH
W.P.(C) 4789/2021

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.Petitioner

Through: Mr. Abhishek A Rastogi, Mr. Ajay Singh, Ms. Meenal Songire, Ms. Pooja M Rastogi, Ms. Garima Gupta and Mr. Abhijeet Singh, Advs.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC with Mr. Kushagra Kumar and Mr. Amit Kumar Rana, Advs. for UOI.

93
+

WITH
W.P.(C) 6337/2021 & CM APPL. 19960/2021

M/S PURI CONSTRUCTION PVT. LTD.Petitioner

Through: Mr. Puneet Agarwal, Ms. Sakshi Bisht, Mr. Chetan Kr. Shukla, Ms. Mansi Khurana and Ms. Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS. ..Respondents

Through: Mr. Ruchir Mishra, Mr. Mukesh Kumar Tiwari and Ms. Reba Jena Mishra, Advs. for UOI.

Mr Sanjeev Menon, Mr. Vivek Gurnani & Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.



94

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WITH
W.P.(C) 6983/2022 & CM APPL. 21405/2022
WTC NOIDA DEVELOPEMENT COMPANY
PRIVATE LIMITEDPetitioner

Through: Mr. Shivam Singh and Ms. Ridhi
Arora, Advs.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Piyush Beriwal, Ms.Ruchita
Srivastava and Ms. Amisha P Dash
Advs. for R-1.

95

+

WITH
**W.P.(C) 12573/2022, CM APPL. 38062/2022& CM APPL.
38063/2022**
M/S SWATI REALTYPetitioner

Through: Mr. Abhishek A Rastogi, Mr. Ajay
Singh, Ms. MeenalSongire, Ms. Pooja
M Rastogi, Ms. Garima Gupta and Mr.
Abhijeet Singh, Advs.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Sandeep Vishnu, SPC for R-1.
Mr Sanjeev Menon, Mr. Vivek
Gurnani& Ms. Pranjal Tripathi, Advs.
for NAA/CCI/DGPA.

96

+

WITH
**W.P.(C) 12639/2022, CM APPL. 38309/2022, CM APPL.
38310/2022& CM APPL. 39263/2022**
M/S PERFECT BUILDWELL PVT LTDPetitioner

Through: Mr. Krishnamohan K. Menon and Ms.
Perna Jain Kala, Advs.

versus

UNION OF INDIA AND ORS.Respondents

Through: Mr. Piyush Beriwal, Ms. Jyotsna Vyas
and Ms. Amisha P Dash, Advs. for R-1.
Mr Sanjeev Menon, Mr. Vivek
Gurnani& Ms. Pranjal Tripathi, Advs.
for NAA/CCI/DGPA.



- 97
+ WITH
W.P.(C) 12797/2022, CM APPL. 38922/2022, CM APPL. 38923/2022&CM APPL. 38924/2022
VASAVI AND GP INFRA LLPPetitioner
Through:
versus
UNION OF INDIARespondent
Through: Mr Sanjeev Menon, Mr. Vivek Gurnani& Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.
- 98
+ WITH
W.P.(C) 13657/2022, CM APPL. 41646/2022& CM APPL. 41647/2022
M/S DLF LIMITEDPetitioner
Through: Mr. Charanya Lakshmi Kumaran, Mr. Yogendra Aldak and Mr. Agrim Arora, Advs.
versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Amit Gupta SPC with Mr. Vidur Dwivedi, Adv. for R-1.
Mr Sanjeev Menon, Mr. Vivek Gurnani& Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.
- 99
+ WITH
W.P.(C) 14835/2022
M/S AIRMID REAL ESTATE LTD.Petitioner
Through: Mr. Kishore Kunal, Ms. Ankita Prakash and Mr. Anuj Kumar, Advs.
versus
UNION OF INDIA & ORS.Respondents
Through: Mr Sanjeev Menon, Mr. Vivek Gurnani& Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.
- 100
+ WITH
W.P.(C) 16178/2022 & CM APPL. 38836/2023
ARIHANT SUPERSTRUCTURES LTD.Petitioner
Through: Mr. Puneet Agarwal, Ms. Sakshi Bisht,



Mr. Chetan Kr. Shukla, Ms. Mansi Khurana and Ms. Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through:

Ms. AnushreeNarain, SSC with Mr. NamanChoula, Adv.

Mr Sanjeev Menon, Mr. Vivek Gurnani& Ms. PranjalTripathi, Advs. for NAA/CCI/DGPA.

101

WITH

+ **W.P.(C) 16266/2022, CM APPL. 50925/2022& CM APPL. 50926/2022**

PRASU INFRABUILD PVT LTD.

.....Petitioner

Through:

Mr. Tarun Jain and Mr. Divyansh Singh, Advs. (M: 9810717657)

versus

UNION OF INDIA & ORS.

.....Respondents

Through:

Mr Sanjeev Menon, Mr. Vivek Gurnani& Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.

102

WITH

+ **W.P.(C) 16890/2022, CM APPL. 53510/2022, CM APPL. 53511/2022&CM APPL. 53512/2022**

BHAGWATI INFRA

.....Petitioner

Through:

Mr. Bharat Raichandani and Mr. Deepak Kumar Kholehar, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through:

Mr Sanjeev Menon, Mr. Vivek Gurnani& Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.

103

WITH

+ **W.P.(C) 246/2023, CM APPL. 939/2023&CM APPL. 940/2023**
M/S BHARTIYA URBAN PVT LTD (FORMERLY, BHARTIYA CITY DEVELOPERS PVT LTD)

.....Petitioner

Through:

Mr. Abhishek A Rastogi, Mr. Ajay



Singh, Ms. Meenal Songire, Ms. Pooja M Rastogi, Ms. Garima Gupta and Mr. Abhijeet Singh, Advs.

versus

UNION OF INDIA AND OTHERS & ANR.Respondents

Through: Mr Sanjeev Menon, Mr. Vivek Gurnani & Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.

104

WITH

+

W.P.(C) 3866/2023 & CM APPL. 15035/2023

ATS HOMES PVT LTD.Petitioner

Through: Mr. Puneet Agarwal, Ms. Sakshi Bisht, Mr. Chetan Kr. Shukla, Ms. Mansi Khurana and Ms. Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.Respondents

Through: Ms. Anushree Narain, SSC with Mr. Naman Choula, Adv. for CGST. Mr. Sanjeev Menon, Mr. Vivek Gurnani & Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.

105

WITH

+

W.P.(C) 11180/2023, CM APPL. 43445/2023 & CM APPL. 43446/2023

M/S ATS TOWNSHIP PVT LTD.Petitioner

Through: Mr. Puneet Agarwal, Ms. Sakshi Bisht, Mr. Chetan Kr. Shukla, Ms. Mansi Khurana and Ms. Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Naginder Benipal, SPC with Mr. Ankit Siwach, Mr. Udit Vaghela, Mr. Jaskaran Singh, Mr. Arjun Baliyan and Mr. Saarthak Sethi, Advs. for UOI. (M: 9671594417) Ms. Anushree Narain, SSC with Mr. Naman Choula, Adv. for CGST.



Mr Sanjeev Menon, Mr. Vivek
Gurnani & Ms. Pranjal Tripathi, Advs.
for NAA/CCI/DGPA.

106
+

WITH
W.P.(C) 11910/2023

PAREENA INFRASTRUCTURE PVT. LTD.Petitioner
Through: Mr. Vineet Bhatia and Mr. Keshav
Garg, Advs.

versus

UNION OF INDIA AND ORS.Respondents
Through: Mr. Piyush Beriwal, Ms. Ruchita
Srivastava and Ms. Amisha P Dash
Advs. for R-1.
Ms. Anushree Narain, SSC with Mr.
Naman Choula, Adv. for CGST.

107
+

WITH
W.P.(C) 14137/2023

M/S SALARPURIA SIGNUM COMPLEX LLPPetitioner
Through: Mr. Abhishek A Rastogi, Mr. Ajay
Singh, Ms. Meenal Songire, Ms. Pooja
M Rastogi, Ms. Garima Gupta and Mr.
Abhijeet Singh, Advs.

versus

UNION OF INDIA & ORS.Respondents
Through:

108
+

WITH
W.P.(C) 14681/2023 & CM APPL. 58468/2023(Ex.)

ADHIRAJ CONSTRUCTIONS PVT LTD.Petitioner
Through: Mr. Bharat Raichandani and Mr.
Deepak Kumar Kholehar, Advs.

versus

UNION OF INDIA & ORS.Respondents
Through: Mr Sanjeev Menon, Mr. Vivek
Gurnani & Ms. Pranjal Tripathi, Advs.
for NAA/CCI/DGPA.

109
+

WITH
W.P.(C) 378/2019

HINDUSTAN UNILEVER LIMITEDPetitioner



Through: Mrs. Vanita Bhargava, Mr. Ajay
Bhargava and Ms. Nandita
Chauhan, Advs.

versus

UNION OF INDIA & ORS.

....Respondents

Through: Mr. Vikrant N Goyal, Mr. Kunal Dixit
and Mr. Prince Balyan, Advs. for R-1.

110

+

WITH

W.P.(C) 1418/2019

M/S J.P. & SONS THROUGH SHRI ANKIT KHANDELWAL,
PROPRIETOR

....Petitioner

Through:

Versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH ITS
SECRETARY & ORS.

....Respondents

Through: Mr. Kamal Sawhney, Mr. Deepak
Thackur, Mr. Rishabh Mishra and Ms.
Aakansha Wadhvani, Advs. for R-4.

111

+

WITH

W.P.(C) 1655/2019

M/S EXCEL RASAYAN PRIVATE LIMITED

....Petitioner

Through: Mr. Abhishek A Rastogi, Mr. Ajay
Singh, Ms. Meenal Songire, Ms. Pooja
M Rastogi, Ms. Garima Gupta and Mr.
Abhijeet Singh, Advs.

versus

UNION OF INDIA & ORS.

....Respondents

Through: Mr. Himanshu Pathak, SPC with Mr.
Amit Singh, Adv. for R-1/UOI.
Mr. Gibran Naushad, Sr.SC with Mr.
Suraj Shekhar Singh and Mr. Harsh
Singhal, Advs.)

112

+

WITH

W.P.(C) 4213/2019

ABBOTT HEALTHCARE PRIVATE
LIMITED & ANR.

....Petitioners

Through: Mrs. Vanita Bhargava, Mr. Ajay



Bhargava and Ms. Nandita Chauhan,
Advvs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through:

Mr. Ripudaman Bhardwaj, CGSC with
Mr. Kushagra Kumar and Mr. Amit
Kumar Rana, Advvs. for UOI.

113

WITH

+

W.P.(C) 5558/2019 & CM APPL. 24368/2019

UNICHARM INDIA PVT. LTD.

.....Petitioner

Through:

versus

UNION OF INDIA & ORS.

.....Respondents

Through:

Mr. Himanshu Pathak, SPC with Mr.
Amit Singh, Adv. for R-1/UOI.

114

WITH

+

W.P.(C) 7743/2019

RECKITT BENCKISER INDIA PRIVATE LIMITEDPetitioner

Through:

versus

UNION OF INDIA THROUGH ITS
SECRETARY & ORS.

.....Respondents

Through:

Ms. AnushreeNarain, SSC with Mr.
NamanChoula, Adv. for CGST.
Mr. Ruchesh Sinha, SSC, CGST with
Ms. Upasna Vashista, Adv. (M:
7456977814)
Mr Sanjeev Menon, Mr. Vivek
Gurnani& Ms. Pranjal Tripathi, Advvs.
for NAA/CCI/DGPA.

115

WITH

+

W.P.(C) 8162/2019

AFFINITI ENTERPRISES

.....Petitioner

Through:

versus

UNION OF INDIA THROUGH ITS
SECRETARY & ORS.

.....Respondents

Through:

Mr. Gibran Naushad, Sr.SC with Mr.



Suraj Shekhar Singh and Mr. Harsh Singhal, Advs.

Mr. Ravi Chawla, SSC with Ms. Arsheiya Munjal, Mr. Himanshu Sood, Mr. Daksh Tikoo and Ms. AakarshikaChawla, Advs.

116

+

WITH
W.P.(C) 9053/2019
UNICHARM INDIA PVT. LTD.Petitioner

Through:

versus

UNION OF INDIA & ORS.Respondents

Through:

Mr Piyush Beriwal, Ms Jyotsna Vyas and Ms Ruchita Srivastava, Advs. for R-1.

117

+

WITH
W.P.(C) 969/2020 & CM APPL. 5342/2020
NESTLE INDIA LTD. & ANR.Petitioners

Through:

Mr. Charanya Lakshmi Kumaran, Mr. Yogendra Aldak and Mr. Agrim Arora, Advs.

versus

UNION OF INDIA & ORS.Respondents

Through:

118

+

WITH
W.P.(C) 1780/2020
JOHNSON & JOHNSON PVT.LTDPetitioner

Through:

Mr. Charanya Lakshmi Kumaran, Mr. Yogendra Aldak and Mr. Agrim Arora, Advs.

versus

UNION OF INDIA & ORS.Respondents

Through:

Mr. Vikram Jetly and Ms. Shreya Jetly, Advs. for R-1.

Mr Sanjeev Menon, Mr. Vivek Gurnani& Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.



- 119
+
WITH
W.P.(C) 2490/2020
JOHNSON & JOHNSON PVT LTD.Petitioner
Through: Mr. Charanya Lakshmi Kumaran, Mr.
Yogendra Aldak and Mr. Agrim Arora,
Advs.
- versus
UNION OF INDIA & ORS.Respondents
Through:
- 120
+
WITH
W.P.(C) 3737/2020
PHILIPS INDIA LIMITED.Petitioner
Through:
- versus
UNION OF INDIA & ORS.Respondents
Through: Mr Sanjeev Menon, Mr. Vivek
Gurnani & Ms. Pranjal Tripathi, Advs.
for NAA/CCI/DGPA.
- 121
+
WITH
W.P.(C) 4345/2020
RECKITT BENCKISER INDIA PRIVATE LIMITEDPetitioner
Through:
- versus
UNION OF INDIA AND ORS & ORS.Respondents
Through: Mr. Ruchesh Sinha, SSC, CGST with
Ms. Upasna Vashista, Adv.
(M: 7456977814)
Mr Sanjeev Menon, Mr. Vivek
Gurnani & Ms. Pranjal Tripathi, Advs.
for NAA/CCI/DGPA.
- 122
+
WITH
W.P.(C) 4375/2020
M/S PATANJALI AYURVED LTDPetitioner
Through: Mr Ashwarya Sharma & Ms Kinjal
Shrivastava, Adv. (M: 8299285479)
- versus
UNION OF INDIA & ORS.Respondents
Through: Mr Sanjeev Menon, Mr. Vivek



Gurnani & Ms. Pranjal Tripathi, Advs.
for NAA/CCI/DGPA.

123

+

WITH

W.P.(C) 4516/2020

MCNROE CONSUMER PRODUCTS PVT. LTD.Petitioner

Through: Mr. Tarun Gulati, Sr. Adv. with Mr.
Kumar Visalaksh, Mr. Arihant Tater,
Mr. Saurabh Dugar and Mr. Ajitesh
Dayal Singh, Advs.

versus

UNION OF INDIA & ORS.

....Respondents

Through:

124

+

WITH

W.P.(C) 4607/2020

AFFINITI ENTERPRISESPetitioner

Through:

versus

UNION OF INDIA & ORS.

....Respondents

Through:

Mr. Gibran Naushad, Sr.SC with Mr.
Suraj Shekhar Singh and Mr. Harsh
Singhal, Advs.

125

+

WITH

W.P.(C) 7412/2020 & CM APPL. 24800/2020

SAMSUNG INDIA ELECTRONICS PVT LTDPetitioner

Through: Mr. Puneet Agarwal, Ms. Sakshi Bisht,
Mr. Chetan Kr. Shukla, Ms. Mansi
Khurana and Ms. Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.

....Respondents

Through:

Mr Sanjeev Menon, Mr. Vivek
Gurnani & Ms. Pranjal Tripathi, Advs.
for NAA/CCI/DGPA.

126

+

WITH

**W.P.(C) 10901/2020, CM APPL. 34163/2020, CM APPL.
55627/2025 & CM APPL. 34162/2020(Ex.)**

S.C. JOHNSON PRODUCTS PVT. LTD.Petitioner

Through: Mr. Rajat Bose, Adv. (M: 9990008414)

versus



UNION OF INDIA, THROUGH ITS
SECRETARY & ORS.

.....Respondents

Through: Ms. Nidhi Raman, CGSC with Mr. Arna
Mittal and Mr. Mayank Sansanwal,
Advs. for UOI.

127

WITH

+

W.P.(C) 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED

.....Petitioner

Through: Mr. Mr. Rohan Shah, Sr. Adv. with Mr.
Mohammed Anajwalla, Adv.

versus

UNION OF INDIA & ORS.

.....Respondents

Through:

128

WITH

+

W.P.(C) 1593/2021

RAYMOND CONSUMER CARE LTD.

.....Petitioner

Through: Mr. Charanya Lakshmi Kumaran, Mr.
Yogendra Aldak and Mr. Agrim Arora,
Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through:

129

WITH

+

W.P.(C) 2785/2021 & CM APPL. 8368/2021

SAMSUNG INDIA ELECTRONICS PVT LTD

.....Petitioner

Through: Mr. Puneet Agarwal, Ms. Sakshi Bisht,
Mr. Chetan Kr. Shukla, Ms. Mansi
Khurana and Ms. Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through:

Mr Sanjeev Menon, Mr. Vivek
Gurnani & Ms. Pranjal Tripathi, Advs.
for NAA/CCI/DGPA.

130

WITH

+

W.P.(C) 2897/2021

ITC LIMITED & ANR.

.....Petitioners

Through: Mr. Ajay Aggarwal, Adv.

versus



- UNION OF INDIA & ORS.Respondents
Through: Mr. Piyush Beriwal, Ms. Jyotsna Vyas
and Ms.Ruchita Srivastava, Advs. for
R-1.
- 131
+ WITH
W.P.(C) 3254/2021
GILLETTE INDIA LTDPetitioner
Through: Mr. Charanya Lakshmi Kumaran, Mr.
Yogendra Aldak and Mr. Agrim Arora,
Advs.
- versus
UNION OF INDIA & ORS.Respondents
Through: Appearance not given.
- 132
+ WITH
W.P.(C) 3306/2021
PROCTER AND GAMBLE HOME PRODUCTS
PVT LTDPetitioner
Through: Mr. Charanya Lakshmi Kumaran, Mr.
Yogendra Aldak and Mr. Agrim Arora,
Advs.
- versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Ripudaman Bhardwaj, CGSC with
Mr. Kushagra Kumar and Mr. Amit
Kumar Rana, Advs. for UOI.
- 133
+ WITH
W.P.(C) 3327/2021
PROCTER AND GAMBLE HYGIENE AND
HEALTH CARE LTDPetitioner
Through: Mr. Charanya Lakshmi Kumaran, Mr.
Yogendra Aldak and Mr. Agrim Arora,
Advs.
- versus
UNION OF INDIA & ORS.Respondents
Through: Appearance not given.
- 134
+ WITH
W.P.(C) 7781/2022 & CM APPL. 23831/2022
SAMSUNG INDIA ELECTRONICS PVT LTD.Petitioner



Through: Mr. Puneet Agarwal, Ms. Sakshi Bisht,
Mr. Chetan Kr. Shukla, Ms. Mansi
Khurana and Ms. Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Rakesh Kumar, SPC with Mr. Sunil,
Adv. for UOI.

135

WITH

+ **W.P.(C) 12557/2022, CM APPL. 38027/2022& CM APPL.
38028/2022**

L OREAL INDIA PRIVATE LIMITED

.....Petitioner

Through: Mr. Charanya Lakshmi Kumaran, Mr.
Yogendra Aldak and Mr. Agrim Arora,
Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Ms. Uma prasunaBachu, SPC
Mr Sanjeev Menon, Mr. Vivek
Gurnani& Ms. Pranjal Tripathi, Advs.
for NAA/CCI/DGPA.

136

WITH

+ **W.P.(C) 15169/2022**

GELENMARK PHARMACEUTICAL
LIMITED AND ANR.

.....Petitioners

Through: Mr. Rohan Shah, Sr. Advocate with
Mr. Mohammed Anajwalla, Adv.

versus

UNION OF INDIA AND ORS.

.....Respondents

Through: Mr Sanjeev Menon, Mr. Vivek
Gurnani& Ms. Pranjal Tripathi, Advs.
for NAA/CCI/DGPA.

137

WITH

+ **W.P.(C) 17073/2022 & CM APPL. 54098/2022**

ALLERGAN HEALTHCARE INDIA PVT. LTD.Petitioner

Through: Mr. Sparsh Bhargava, Ms. Ishita Far
Saiya, Ms. Vanshika Taneja and Mr.
Jaidev Prasada, Advs.

versus



- UNION OF INDIA & ORS.Respondents
Through: Mr. Sanjeev Menon, Mr. Vivek Gurnani & Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.
- 138
+ WITH
W.P.(C) 4131/2020
MS. SAMSONITE SOUTH ASIA PVT. LTD.Petitioner
Through: Mr. Rohan Shah, Sr. Adv. with Mr. Mohammed Anajwalla, Adv.
- versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Ripudaman Bhardwaj, CGSC with Mr. Kushagra Kumar and Mr. Amit Kumar Rana, Advs. for UOI.
- 139
+ WITH
W.P.(C) 7736/2020
M/S PRASAD MEDIA CORPORATION PVT. LTD.Petitioner
Through: Mr. Charanya Lakshmi Kumaran, Mr. Yogendra Aldak and Mr. Agrim Arora, Advs.
- versus
UNION OF INDIA & ORS.Respondents
Through:
- 140
+ WITH
W.P.(C) 8229/2020
LITECON INDUSTRIES PVT.LTD.Petitioner
Through: Mr. Kumar Visalaksh, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. AjiteshDayal Singh, Advs.
- versus
UNION OF INDIA & ORS.Respondents
Through:
- 142
+ WITH
W.P.(C) 13715/2022, CM APPL. 45056/2022, CM APPL. 45505/2022 & CM APPL. 41879/2022
NY CINEMAS LLPPetitioner
Through: Mr. Mihir Naniwadekar, Mr. RaturajGurjar, Mr. Prateek Chadha, Mr.



SreekarAechuri and Mr. Aniket Chauhaan, Advs.

versus

UNION OF INDIA ORS.

.....Respondents

Through: Mr Sanjeev Menon, Mr. Vivek Gurnani& Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.

143

WITH

+ **W.P.(C) 15289/2022, CM APPL. 47442/2022& CM APPL. 47443/2022**

ANUTONE ACOUSTICS LIMITED

.....Petitioner

Through: Mr. Charanya Lakshmi Kumaran, Mr. Yogendra Aldak and Mr. Agrim Arora, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr Sanjeev Menon, Mr. Vivek Gurnani& Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.

151

AND

+ **W.P.(C) 8228/2024**

M/S. UMANG REALTECH PRIVATE LIMITEDPetitioner

Through: Mr. Puneet Agrawal, Ms. Purvi Sinha, Ms. Sakshi Bisht, Ms. Mansi Khurana and Mr. Chetan Kr. Shukla, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Zoheb Hossain and Mr. Sanjeev Menon, Advs.

CORAM:

JUSTICE PRATHIBA M. SINGH

JUSTICE SHAIL JAIN

ORDER

% **23.09.2025**

1. This hearing has been done through hybrid mode.
2. This is a batch of more than hundred matters that arise out of the orders



passed by the National Anti-Profiteering Authority (hereinafter, 'NAPA'). The said Authority was initially constituted under Section 171 of the Central Goods and Service Tax Act, 2017 (hereinafter, 'CGST Act') but was, thereafter disbanded due to various amendments.

3. In the present batch of writ petitions, the orders, which were passed by NAPA at the relevant point of time, have been challenged. Along with the said orders, challenge has also been raised to the Rules 126, 133, 176 of the CGST Rules, 2017 and other provisions of the CGST Act and Rules, as being Unconstitutional.

4. Out of more than the hundred matters that form a part of this batch, three matters have been heard and disposed of today.

5. List the entire batch for consideration on 4th November, 2025.

6. If any parties wish to file their written submissions, they may do so at least 2 weeks before the next date of hearing.

7. It is noticed that the Department is not fully represented in all these cases. The Id. Standing Counsel and the Id. Nodal Counsel, who are present in Court today shall ensure that they obtain instructions appropriately from the Department, so that no adjournment is sought on the next date of hearing.

PRATHIBA M. SINGH, J.

SHAIL JAIN, J.

SEPTEMBER 23, 2025/kp/ss